

RAJASTHAN HIGH COURT, JODHPUR
ORDER

No. CONE/HC/J/COMMITTEES/2016/29

Date: 17.06.2016

Hon'ble the Chief Justice has been pleased to re-constitute the Committee, constituted vide order No. CONE/HC/J/COMMITTEES/2015/21 dated 01.09.2015 at Serial No. 37 of the order, as follows :-

Hon'ble Mr. Justice Ajay Rastogi
Hon'ble Mr. Justice Mohammad Rafiq
Hon'ble Mr. Justice Kanwaljit Singh Ahluwalia

for preparing action plan and to oversee the utilisation of funds of XIV Finance Commission allocated for Rajasthan.

BY ORDER


REGISTRAR GENERAL

No. REC(F&I)/Jodhpur/2015/578

Date: 17.06.2016

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Ajay Rastogi
3. P.S. to Hon'ble Mr. Justice Mohammad Rafiq
4. P.S. to Hon'ble Mr. Justice Kanwaljit Singh Ahluwalia


REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action:-

1. Registrar (Admn.)/(Vigilance)/ (Class.)/ (Rules)/ (Writs)/ (Exam.)/O.S.D.(F&I) / Registrar-cum-C.P.C., Rajasthan High Court, Jodhpur/Bench, Jaipur.
2. Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request that it may be circulated amongst the Hon'ble Judges through Private Secretaries and the officers at Jaipur Bench.
3. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Raj. High Court.
4. All Sr. Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. All Assistant Registrar, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
8. A.C.J. Building Cell, Rajasthan High Court, Jodhpur.
9. A.A.O., Budget, Rajasthan High Court, Jodhpur.
10. All concerned.


REGISTRAR GENERAL

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18/6/16

Sr. DR (A)
18-6-16